

DIVISION BENCH  
COURT - II

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/44(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SUNDEEP ROY- IN THE MATTER OF SOLTY ENCLAVE PRIVATE LIMITED- STRUCK OFF VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

**Appearance (via video conferencing/physically)**

Ms. Devjani Sengupta, Adv. ] For the Petitioner

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9<sup>th</sup> September, 2024**.

**Anamitra Pal  
Court Officer**